

(2023) 04 TDSAT CK 0017

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition No. 577 Of 2017

Union Of India

APPELLANT

Vs

Monica Broadcasting Pvt Ltd

RESPONDENT

Date of Decision : 13-04-2023

Acts Referred:

Citation : (2023) 04 TDSAT CK 0017

Hon'ble Judges : Ram Krishna Gautam, Member

Bench : Single Bench

Advocate : Kaustav Som, Sharath Sampath

Judgement

Learned Counsel for both side are present. Learned Counsel for Respondent mentioned that there is offer and counter offer with regard to prospective settlement in between out of the Court. A further time is being requested.

Learned Counsel for Petitioner, mentioned that counter offer was extended in the month of February, wherein thirty (30) days were given for making compliance. But the same couldn't be complied with. A short date be given for final hearing.

Considering those circumstances, list 'for final hearing' on 18.07.2023.